

**PENDENCY REPORT AS ON 20-06-2025**

| <b>Sl No.</b> | <b>Case Type</b>  | <b>Total</b> |
|---------------|---|--------------|
| 1             | ABLAPL- Anticipatory Bail   | 2740         |
| 2             | ADMLA-Admiralty Suits Appeal  | 1            |
| 3             | ADMLS-Admiralty Suits.  | 15           |
| 4             | AHO-Appeal Against High Court Order.  | 8            |
| 5             | ARBA-Appeals under Arbitration Conciliation Act                                       | 178          |
| 6             | ARBP(ICA)-Application Us 34 of the Act involving International Commercial Arbitration | 3            |
| 7             | ARBP-Petitions under Arbitration and Conciliation Act                                 | 126          |
| 8             | AS-Admiralty Suit.  | 1            |
| 9             | BLAPL-Bail Application.   | 3116         |
| 10            | CEREF-Reference under Central Excise Act.   | 1            |
| 11            | CMAPL-Miscellaneous Applications.   | 3412         |
| 12            | CMPAT-Company Act.  | 61           |
| 13            | CMP-Civil Miscellaneous Petition  | 3224         |
| 14            | COA-Appeals against judgement in Comp.Pet.  | 14           |
| 15            | COAPL-Appl.in pending Proceeding(Comp. Act.)  | 2            |
| 16            | CONTAC-Appeals against orders in Civil Contempt                                       | 7            |
| 17            | CONTAR-Appeals against orders in Crl.Cont.matter                                      | 1            |
| 18            | CONTC-Cotempt of Court Cases (Civil contempt)   | 10103        |
| 19            | CONTC(CPC)-Contempt Petition in Cuttack Bench   | 17           |
| 20            | CONTC(CP)-Contempt Petition in Bhubaneswar Bench                                      | 23           |
| 21            | CONTR-Proceeding relating to Criminal Contempt  | 224          |
| 22            | COPET-Original Petition (Companies Act.)  | 105          |
| 23            | CRA-Criminal Appeals  | 827          |
| 24            | CRLA-Appeal against Judgement/Sentence.   | 12779        |

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| 25 | CRLLP-Appl.for leave to appeal US 378 Cr.P.C. | 1363 |
| 26 | CRLMA-Other Miscellaneous Application.        | 798  |
| 27 | CRLMC-Appl.under Sec.482 Cr.P.C.              | 5376 |
| 28 | CRLMP-Criminal Miscellaneous Petition         | 956  |
| 29 | CRLREV-Criminal Revision.                     | 9662 |
| 30 | CRLTR-Original Trial.                         | 1    |
| 31 | CRMC-Criminal Miscellaneous Case              | 30   |
| 32 | CRP-Revision Petition.                        | 121  |
| 33 | CRREV-Criminal Revision                       | 191  |
| 34 | CS(OS)-Civil suits.                           | 1    |
| 35 | CUSREF-Reference under Customs Act.           | 1    |
| 36 | CVA-Civil Appeals                             | 2    |
| 37 | CVREV-Civil Revision.                         | 16   |
| 38 | CVRVW-Civil Review.                           | 20   |
| 39 | DSREF-Confirmation under Sec.336 Cr.P.C.      | 6    |
| 40 | EC-Execution Case.                            | 1    |
| 41 | ELA-Appeals from Judgement in Election Pet.   | 14   |
| 42 | ELPET-Election Petitions.                     | 28   |
| 43 | EXFA-Execution First Appeal.                  | 3    |
| 44 | EXOS-Execution Application.                   | 4    |
| 45 | EXP-Execution Petition.                       | 66   |
| 46 | FA-First Appeal                               | 106  |
| 47 | FAO-First Appeal from Orders.                 | 2524 |
| 48 | FA(OS)-FA from Judgement in original suits.   | 1    |
| 49 | GA-Government Appeals                         | 98   |
| 50 | GCRLA-Government Appeals                      | 397  |
| 51 | GUAP-Pet. under Guardianship and Wards Act.   | 41   |

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| 52 | IP(M)-Main Petition (Insolvency Act)         | 1    |
| 53 | ITA-Appeals Income-tax                       | 257  |
| 54 | JCRA-Jail Criminal Appeals                   | 13   |
| 55 | JCRLA-Jail Criminal Appeal                   | 1119 |
| 56 | JCRLRV-Jail Criminal Revision.               | 13   |
| 57 | JCRMC-Jail Criminal Misc.Case.               | 1    |
| 58 | LAA-Appeals (Land Acquisition Act)           | 627  |
| 59 | LAREF-References (Land Acquisition Act)      | 1    |
| 60 | LPA-Letters Patent Appeals.                  | 26   |
| 61 | MACA-Motor Accident Appeals.                 | 5811 |
| 62 | MAC-Motor Accident Claims.                   | 1    |
| 63 | MA-Miscellaneous Appeals                     | 39   |
| 64 | MATA-Matrimonial Cases (Appeals)             | 1458 |
| 65 | MFA-FA against Spl. Jurisdiction Cases.      | 6    |
| 66 | MJC-Misc.Judicial Case.                      | 59   |
| 67 | MSA-SA from judgements in Misc. Cases.       | 156  |
| 68 | OCRMC-Original Crl. Miscellaneous Case       | 95   |
| 69 | OJC-Original Jurisdiction case (Writ)        | 399  |
| 70 | OREF-References.                             | 1    |
| 71 | OS-Original Suit.                            | 1    |
| 72 | OTAPL-Other Tax Applications.                | 163  |
| 73 | OTC-Other Tax Case.                          | 1    |
| 74 | OVTA-Tax Appeal Under OVAT Act               | 2    |
| 75 | RFA-FA from Judgement and Decree in Suit     | 424  |
| 76 | RPFAM-Revision US 19 of Family Court Act.    | 1065 |
| 77 | RSA-Second Appeal from Judgement and Decree. | 7300 |
| 78 | RVWPET-Review Petition.                      | 2391 |

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| 79                 | RVWPET(RPC)-Review Petition in Cuttack Bench                   | 16            |
| 80                 | RVWPET(RP)-Review Petition in Bhubaneswar Bench                | 10            |
| 81                 | SAO-Second Appeal from Appellate Order.                        | 209           |
| 82                 | SA-Second Appeal   | 811           |
| 83                 | SCLP-Pet.for leave to appeal to Supreme Court                  | 1             |
| 84                 | SJC-Special Jurisdiction Case (Tax Matters)                    | 108           |
| 85                 | SM-Suo Motu.   | 43            |
| 86                 | SPA-Sp.Appeal before DB ...                                    | 1             |
| 87                 | STAPL-Appl.for direction to make a reference.                  | 2             |
| 88                 | STREV-Sales Tax Revision.                                      | 475           |
| 89                 | TA-Tax Appeal  | 11            |
| 90                 | TREV-Tax Revesion  | 1             |
| 91                 | TRPCRL-Transfer Petition for transfer of CrI. Proceeding       | 208           |
| 92                 | TRP(C)-Transfer Petition under Sec.24 CPC                      | 699           |
| 93                 | WA-Appeals before DB against SB Judgement                      | 6451          |
| 94                 | WPC(OAB)-Original Application in Berhampur Bench               | 1             |
| 95                 | WPC(OAC)-Original Application in Cuttack Bench                 | 259           |
| 96                 | WPC(OA)-Original Application in Bhubaneswar Bench              | 57            |
| 97                 | WPC(OAPC)-Original Application (Provisional) in Cuttack Bench  | 7             |
| 98                 | WPC(OAPPC)-Original Application Permission Petition in Cuttack | 1             |
| 99                 | WPC(OAS)-Original Application in Sambalpur Bench               | 4             |
| 100                | WPCRL-Pet.UA.226 for Writ of Habeas Corpus.                    | 235           |
| 101                | WPC(TAC)-Transfer Application in Cuttack Bench                 | 3             |
| 102                | WP(C)-Writ Petition under Art.226 and 227.                     | 62932         |
| <b>Grand Total</b> |  | <b>152790</b> |